



* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

% **Reserved on: 21st September, 2011**
Date of decision : 30th March, 2012

+ **ITA No.1152/2010**

THE COMMISSIONER OF INCOME TAX-IIAppellant

Through: Mr. Sanjeev Sabharwal, Sr. Standing
Counsel.

-versus-

JAI PARABOLIC SPRING LTD.Respondent

Through: Mr. Sandeep Sapra, Advocate.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

SIDDHARTH MRIDUL, J.

1. Appeal dismissed. For order see ITA 315/2010.

SIDDHARTH MRIDUL, J.

ACTING CHIEF JUSTICE

MARCH 30, 2012

mk